

HARYANA VIDHAN SABHA

**THE SUBJECT COMMITTEE
ON
PUBLIC HEALTH, IRRIGATION,
POWER AND PUBLIC WORKS (B&R)
(2014-2015)**

SECOND REPORT



(Presented to the House on 25th March 2015)

**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH
2015**

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COMPOSITION OF THE COMMITTEE

**THE SUBJECT COMMITTEE ON PUBLIC HEALTH,
IRRIGATION POWER AND PUBLIC WORKS (B&R)**

(Period from 03 05 2014 to 27 10 2014)

CHAIRPERSON

Shri Naresh Sharma MLA

Members

- 1 Prof Sampat Singh M L A
- 2 *Shri Raj Pal Bhukhari M L A
- 3 Shri Anil Vij M L A
- 4 Shri Ram Pal Majra M L A
- 5 Shri Abhey Singh Chautala M L A
- 6 Rao Yadavendra Singh M L A
- 7 Shri Zile Ram Sharma M L A
- 8 Shri Dharam Pal Obra M L A

SECRETARIAT

- 1 Shri R K Nandal Secretary
- 2 Shri Subhash Chander Joint Secretary

The Subject Committee was constituted vide Haryana Vidhan Sabha Secretariat Notification No HVS/PHIP&PW(B&R)C-1/2014 15/35 dated 5th May 2014

* Resignation of Shri Raj Pal Bhukhari, M L A from the membership of the Committee was accepted by the Hon'ble Speaker w e f 14 05 2014 vide notification No HVS/PHIP&PW(B&R)C-1/2014-15/52, dated 15th May, 2014

(iv)

(Period from 25 11 2014 to 31 03 2015)

CHAIRPERSON

Smt Santosh Chauhan Sarwan MLA

Members

- 1 Shri Randeep Singh Surjewala M L A
- 2 Shri Zakir Hussain M L A
- 3 Shri Jaiveer Singh M L A
- 4 Shri Vipul Goel M L A
- 5 Dr Pawan Saini M L A
- 6 Shri Umesh Aggarwal M L A
- 7 Shri Tek Chand Sharma M L A
- 8 Shri Rahish Khan M L A

SPECIAL INVITEE

*Shri Balwan Singh M L A

SECRETARIAT

- 1 Shri R K Nandal Secretary
- 2 Shri Yashvir Singh Under Secretary

The Subject Committee was constituted vide Haryana Vidhan Sabha Secretariat, Notification No HVS/PHIP&PW(B&R)C 1/2014-15/82, dated 25th November, 2014

* Shri Balwan Singh, MLA was nominated as a Special Invitee to serve on the Subject Committee on Public Health Irrigation Power and Public Works (B&R) by the Hon'ble Speaker w e f 13 01 2015 for the remaining period of the year 2014 15

INTRODUCTION

- 1 I the Chairperson of the Subject Committee on Public Health Irrigation Power and Public Works (B&R) having been authorized by the Committee to present the Report on their behalf present this Second Report to the House
- 2 The matters covered by this Report were finally considered by the Committee at their sitting held on 3rd March 2015 which adopted this Report
- 3 A brief record of the proceedings of each meeting of the Committee has been kept on record of the Haryana Vidhan Sabha Secretariat
- 4 The Committee is thankful to the representatives of the Departments who appeared before the Committee from time to time for their valuable assistance to the Committee
- 5 The Committee is also highly thankful and appreciates the working of the Secretary Under Secretary Branch officials of the Haryana Vidhan Sabha Secretariat for their unstinted whole hearted co operation and assistance rendered by them

Chandigarh
The 3rd March 2015

Santosh Chauhan Sarwan
Chairperson

REPORT

1 The previous Subject Committee on Public Health Irrigation Power and Public Works (B&R) for the year 2014 2015 consisting of Chairperson/ Members was nominated by the Hon ble Speaker Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 5th May 2014 Shri Naresh Sharma MLA was appointed as the Chairperson of the Subject Committee by the Hon ble Speaker This Committee remained in existence till the dissolution of the assembly

2 The present Subject Committee on Public Health Irrigation Power and Public Works (B&R) for the year 2014-2015 consisting of Chairperson/ Members was nominated by the Hon ble Speaker Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 25th November 2014 Smt Santosh Chauhan Sarwan MLA was appointed as the Chairperson of the Subject Committee by the Hon ble Speaker

3 The Committee held 29 meetings (at Chandigarh and outside Chandigarh) till the finalization of this Report

SCOPE AND FUNCTIONS OF THE SUBJECT COMMITTEE

1 The Scope and Functions of the Committee are set down in Rule 274 and 275 of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly

The Functions of the Subject Committee shall be

- (i) to Scrutinize the demands for grants
- (ii) to examine the working of these Departments and to suggest measures for improvement in administration and in different programmes/schemes/ projects
- (iii) to examine legislation
- (iv) to advise Government on a question of policy or legislation on which Government may consult a committee
- (v) to discuss generally and formulate views on
 - (a) State's Five Year Plan programmes relating to these Departments and their implementation
 - (b) Reports of Public Undertakings under these Departments
 - (c) Reports of any statutory or other body including any Commission of Inquiry which are laid before the House relating to these Departments and
 - (d) Annual Performance Reports of these Departments

2 The Subject Committee shall not examine or investigate matters of day to day administration

PUBLIC HEALTH DEPARTMENT

Committee prepared the following questionnaire

1 New Projects ongoing projects and details of Budget allocation under different schemes

2 Public Health Department may also give information regarding the current availability of drinking water distribution system of villages Mallab Ghasera S H K M Medical College Nalhar and Mewali Nuh District Mewat

REPLY OF THE DEPARTMENT

In Haryana State Public Health Engineering Department is responsible for supplying drinking water in the rural and urban areas as well as providing and maintenance of sewerage/storm water drainage system in the urban areas. The funds for these works are being provided by the State Government/ Central Government as well as loan from financial institutions like NABARD NCR Planning Board and National River Conservation Programme. The funds received during a particular year are distributed in the Water Supply & Sewerage Board meeting headed by Honble Chief Minister Haryana in his capacity as President WSSB. The constitution of Water Supply & Sewerage Board (Earlier State Sanitary Board) is attached. Engineer in Chief Public Health is Member Secretary of this Board.

Generally during the year one or two meetings are held for allocation of funds. During 2014-15 meeting of WSSB was held on 3/5/2014 wherein funds were distributed only to the ongoing works. Thereafter 294 new schemes were got approved from the President WSSB and this action will be confirmed in the next meeting of the Board.

The position of rural/urban programmes is as under

Rural Water Supply

In Haryana State all the villages were provided with at least one safe source of drinking water by 31st March 1992. Thereafter the focus has been given to augment / strengthen the drinking water supply infrastructure in the habitations. The status of drinking water in habitations is presently adjudged in terms of population coverage. As on 1/4/2014 there are 7251 habitations in the State as updated on Government of India website as detailed below -

No of habitations with population coverage 0 and 25%	45
No of habitations with population coverage 25 and 50%	30
No of habitations with population coverage 50 and 75%	97
No of habitations with population coverage 75 and 100%	268
No of habitations with 100% population coverage	6796
No of quality affected habitations	15
Total	7251

Urban Water Supply & Sewerage

Out of total 80 notified towns in Haryana the water supply and sewerage services in 77 towns are being maintained by Public Health Engineering Department. The water supply and sewerage schemes in Panchkula, Faridabad and Gurgaon towns are being maintained by Haryana Urban Development Authority and Municipal Corporation, Faridabad & Gurgaon respectively. The latest status of urban water supply and sewerage is as under

Water Supply Status

Water supply status (in lpcd)	Number of towns
> 135 lpcd	44
110 to 135 lpcd	24
70 to 110 lpcd	12
Total	80

Sewerage Status

/ age area covered with sewerage system	Number of towns
> 75%	44
50 74%	15
< 50%	10
New Sewer works taken up in uncovered towns	11
Total	80

In addition Sewage Treatment Plants are also being provided in the towns in a phased manner and the position is as under

Description	No of STP
Functional	67
In progress	37
Under process	10

RURAL

1 Augmentation Water Supply

Under this programme the existing drinking water supply facilities are to be improved / strengthened in the villages to raise the status of water supply to 55/70 lpcd. The improvement in the villages is to be done as under

- (i) Drilling additional tubewells
- (ii) Augmentation of existing canal based schemes
- (iii) Creating new canal based water works
- (iv) Constructing boosting stations
- (v) Strengthening of existing distribution system

In order to carry out these activities in the villages a sum of Rs 13628.00 lacs has been earmarked under Augmentation Water Supply programme. These funds will be utilized for providing benefits with improved water supply to 145 villages under Augmentation Water Supply Programme during the year 2014-15. Till date budget amounting to Rs 8110.31 lacs has been drawn against Rs 13628.00 lacs which constitutes 59.51%. At present 796 schemes are in progress under this programme.

NABARD Schemes

In order to accelerate the implementation of augmentation rural drinking water supply schemes the State has been seeking NABARD assistance since 2000-2001 under various tranches. At present 60 schemes approved by NABARD under RIDF XV, XVI, XVII, XVIII and XIX are in progress at a total cost of Rs 46872 lacs. These projects include two prestigious augmentation projects for 118 villages and 34 dhanies costing Rs 220.14 crores in Nangal Choudhary and another augmentation project of 42 villages costing Rs 100.47 crores in Rewari District. In August 2013/January 2014 two projects costing Rs 20.14 crore and Rs 18.39 crore have also been got approved from NABARD for Augmenting 25 Drinking Water Supply Schemes covering 33 villages + 1 Dhanis of District Hisar & Sirsa and works on these schemes have been taken in hand. In addition another project costing Rs 77.35 crore has been approved in March 2014 for providing drinking water to 32 villages + 9 Dhanis of Loharu Constituency district Bhiwani.

These projects are being implemented with a financing pattern of 85% loan by NABARD and 15% as State share. During 2014-15 outlay for NABARD Scheme has been kept as Rs 12300.00 lacs. 34 villages would be benefitted during 2014-15 under NABARD assistance. Till date budget amounting to Rs 4848.90 lacs has been drawn against Rs 12300.00 lacs which constitutes 39.42%. At present 59 schemes are in progress under this programme.

Indira Gandhi Drinking Water Scheme

(Now renamed as water supply to SC dominated habitations in the rural areas and water supply/sewerage facilities in the SC dominated colonies/ bastis in urban areas)

A novel scheme was launched by the name of Indira Gandhi Drinking Water Scheme from November 2006 which envisages the provision of private water connection to about 10.36 lacs households in the rural and urban areas free of cost. A concession of 50% has been extended to the Scheduled Caste households regarding payment of monthly water tariff. Further to encourage private water connections to all category households connection fee of Rs 500/- has been waived off in the rural areas up to 31.3.2015. Uptill 31.3.2013 private water connections have been given to 10.05 lac Scheduled Caste households in the rural and urban areas and balance 0.31 lac Scheduled Caste households are likely to be covered by 31.3.2014. For completing the balance works and liquidating the liabilities of ongoing schemes as well as improving drinking water supply status of SCSP dominated habitations/colonies a sum of Rs 6000 lacs (4000 lacs for the rural areas and Rs 2000 lacs for the urban areas) has been earmarked during the year 2014-15. Till date budget amounting to Rs 3039.29 lacs has been drawn against Rs 6000.00 lacs which constitutes 52.59%. At present 157 schemes are in progress under this programme.

Independent Feeders

Due to erratic power it is not possible to provide drinking water supply facilities at the designed norms. This problem is pre dominant for large schemes where tail end villages do not get adequate drinking water. A sum of Rs 100 lacs has been earmarked for providing independent feeders during the year 2014-15. Till date budget amounting to Rs 17.25 lacs has been drawn against Rs 100.00 lacs which constitutes 17.25%. At present 5 schemes are in progress under this programme.

Maintenance

As per guidelines of Government of India some funds are to be allocated under the Plan Head for maintenance of drinking water supply schemes so that the assets already created can be optimally utilized. For this purpose a sum of Rs 2000 lacs has been earmarked for maintenance of assets during the year 2014-15. Till date budget amounting to Rs 1319.62 lacs has been drawn against Rs 2000.00 lacs which constitutes 65.98%.

Suspense Stock

From the year 2010-11 onwards a sum of Rs 500 lacs every year is being kept for suspense stock for the purpose of procurement of material required for Public Health works. During the year 2014-15 an amount of Rs 500 lacs has been earmarked for facilitating the procurement of material. Till date budget amounting to Rs 392.49 lacs has been drawn against Rs 500.00 lacs which constitutes 78.50%.

URBAN

Augmentation Water Supply

Although drinking water supply facilities are available in all the 80 towns of the State but the status of water supply is to be improved further in the towns. This improvement will be done through the following activities -

- (i) Drilling additional tubewells
- (ii) Augmentation of existing canal based schemes
- (iii) Creating new canal based water works
- (iv) Constructing boosting stations
- (v) Strengthening of existing distribution system

For improvement of water supply in the towns an outlay of Rs 8000 lacs has been earmarked for the year 2014-15. Till date budget amounting to Rs 4208.27 lacs has been drawn against Rs 8000.00 lacs which constitutes 52.60%. At present 118 schemes are in progress under this programme.

N C R (Urban)

NCR Planning Board has been providing financial support for improving the existing water supply and sewerage infrastructure in the National Capital Region. In December 2008 NCR Planning Board approved a water supply project for two towns namely Gohana and Sohna at a cost of Rs 107.79 crore. In June 2009 another project was approved by NCR Planning Board for two towns namely sewerage scheme Sonapat at a cost of Rs 8.29 crore and sewerage scheme Gohana at a cost of Rs 16.00 crore. In August 2011 NCR Planning Board approved seven projects amounting to Rs 167.12 crore for improvement of water supply in Samalkha and Nalhar Medical College Nuh along with 17 villages and sewerage facilities in Punhana Nuh Hathin and Pataudi-Haily Mandi towns. In November 2011 NCR Planning Board has also approved three projects amounting to Rs 115.36 crore for water supply in Pataudi Haily Mandi and Farrukh Nagar towns as well as sewerage facilities in Farrukh Nagar town. In November 2012 NCR Planning Board has also approved the project costing Rs 21.72 crore for Storm Water Drainage system in Sonapat town.

During the year 2014-15 a sum of Rs 6000 lacs has been earmarked for implementation of works under this programme. Till date budget amounting to Rs 2529.71 lacs has been drawn against Rs 6000.00 lacs which constitutes 42.16%. At present 19 schemes are in progress under this programme.

Sewerage

At present sewerage facilities exist in 66 towns and in 11 towns the work of providing sewerage facilities is in progress. There is an ever increasing demand from public for improving the sewerage facilities in the existing towns.

and also for extending these facilities to the uncovered towns. Besides Sewage Treatment Plants are also to be installed in the towns in a phased manner.

For improvement of sewerage system in the towns a sum of Rs 15000 lacs has been earmarked during the year 2014-15. Till date budget amounting to Rs 7651.99 lacs has been drawn against Rs 15000.00 lacs which constitutes 51.01%. At present 141 schemes are in progress under this programme.

Flood works

During the monsoon season a number of localities in various towns are susceptible to flooding because of the natural ground water terrain. In order to avoid flooding adequate infrastructure for storm water disposal is required to be created. A separate Head for this purpose was got created during the year 2012-13. For improvement of Storm Water Schemes a sum of Rs 2000 lacs has been earmarked for expediting the works on ongoing schemes during the year 2014-15. Till date budget amounting to Rs 959.95 lacs has been drawn against Rs 2000.00 lacs which constitutes 48.00%. At present 37 schemes are in progress under this programme.

Maintenance (Urban)

For effective maintenance of the existing urban water supply and sewerage schemes a sum of Rs 1500 lacs has been earmarked during the year 2014-15. The expenditure would be incurred on repair and purchase of consumables for the maintenance of works. Till date budget amounting to Rs 974.21 lacs has been drawn against Rs 1500.00 lacs which constitutes 64.95%.

YAMUNA ACTION PLAN

a) Yamuna Action Plan Phase I

The work of providing sewerage facilities and Sewage Treatment Plants in the towns covered under Yamuna Action Plan Phase I have been completed. However there are cases for payment due to enhanced land compensation and for this purpose a sum of Rs 200 lacs has been earmarked for the year 2014-15. Till date budget amounting to Rs 173.00 lacs has been drawn against Rs 200.00 lacs which constitutes 86.50%. At present 6 schemes are in progress under this programme.

National River Conservation Programme

Government of India Ministry of Environment & Forest National River Conservation Directorate New Delhi during July 2012 had conveyed Administrative Approval and Expenditure Sanction for the Scheme of Sewerage & Sewage Treatment Plant (STP) work at Sonapat & Panipat Haryana under the National River Conservation Plan (NRCP) at an estimated cost of Rs 8836 lacs for Sonapat and Rs 12950 lacs for Panipat town. The cost of the project will be shared on 70:30 basis between Government of India and

the State Government of Haryana. These projects shall be completed within 36 months i.e. by July 2015. The Government of India has released Rs 2270 lacs & Rs 1550 lacs for Panipat and Sonapat Towns towards 1st instalment of Central Share during September 2012 and Rs 1000 lacs for Sonapat during December 2013 and accordingly State Government has also released Rs 1487 lacs for the financial year 2013-14. For the year 2014-15 a sum of Rs 3000 lacs is proposed to be earmarked as State share. Similarly it is expected that a sum of Rs 7000 lacs will be received from Government of India as Central share. Till date budget amounting to Rs 3325.68 lacs has been drawn against Rs 10000.00 lacs which constitutes 33.26%. At present 2 schemes are in progress under this programme.

13th Finance Commission

Under the 13th Finance Commission Grants a sum of Rs 30000 lacs has been earmarked for improvement of water supply in Shivalik area and Southern Haryana for the period 2011-15. Similarly a sum of Rs 10000 lacs has been earmarked for improvement of water supply in Mewat area during the period 2011-15.

Under the 13th Finance Commission Grants 11 drinking water projects falling in Southern Haryana and Shivalik area have been approved at a cost of Rs 30000 lacs. For improvement of water supply in Mewat area 4 drinking water projects costing Rs 9506 lacs have been approved.

During the next financial year 2014-15 a sum of Rs 7500.00 lacs for improvement of water supply in Shivalik area and Southern Haryana and a sum of Rs 2500.00 lacs for improvement of water supply in Mewat area has been earmarked. Till date budget amounting to Rs 3813.75 lacs has been drawn against Rs 10000.00 lacs which constitutes 38.13%. At present 26 schemes are in progress under this programme.

Construction of office/residential buildings in PHED against the newly created Head

For construction of office/residential buildings in PHED as well as repair/ renovation of the existing office buildings a sum of Rs 500 lacs has been kept during the year 2014-15. Till date budget amounting to Rs 157.93 lacs has been drawn against Rs 500.00 lacs which constitutes 31.59%. At present 38 schemes are in progress under this programme.

Land Annuity

A sum of Rs 320.00 lacs has been earmarked for payment of land annuity during the year 2014-15. Till date budget amounting to Rs 85.15 lacs has been drawn against Rs 320.00 lacs which constitutes 26.61%.

Information, Education & Communication (IEC) Activities

It has been experienced that campaigns involving communities and grass roots can improve the status of water supply in rural and urban areas by

saving precious water and to avoid water borne diseases. Funds are also being provided by Government of India under Support Activities in rural areas but there is no provision for such activities in urban areas. Therefore in order to carryout IEC activities in rural and urban areas a sum of Rs. 180 lacs has been earmarked for this purpose. Till date budget amounting to Rs. 43.39 lacs has been drawn against Rs. 180.00 lacs which constitutes 24.11%.

National Rural Drinking Water Programme (NRDWP) and Desert Development Programme (DDP)

Government of India has implemented revised guidelines under National Rural Drinking Water Programme with effect from 1.4.2009 and subsequent amendments under this programme. Water supply schemes are being implemented under normal coverage sustainability chemical contamination and natural calamity etc. in the State. In order to implement this scheme it is expected to receive a sum of Rs. 25256.58 lacs under NRDWP from Government of India (including DDP). Till date budget amounting to Rs. 12247.66 lacs has been drawn against Rs. 25256.58 lacs which constitutes 48.49%. At present 1493 schemes are in progress under these programmes.

Economic Stimulus Package

The Govt. of Haryana during the Budget Session of Haryana Vidhan Sabha in February 2009 had approved a Stimulus Package for undertaking specific projects in various infrastructure sectors across the State during next two years. Work for 100% coverage of water supply and sewerage in 14 towns of Haryana namely Ambala, Assandh, Bhiwani, Charkhi, Dadri, Ellenabad, Fatehabad, Hansi, Kaithal, Kalayat, Mohindergarh, Narnaul, Sirsa, Tohana and Uchana under Phase I of Economic Stimulus Package had been taken up during the year 2010 costing Rs. 95920.00 lacs. This cost has been revised to Rs. 108520.00 lacs due to increase in cost of land. In addition to above for coverage of water supply and sewerage in Bhiwani and Ambala towns under phase II an estimate amounting to Rs. 31827.00 lacs has been approved during 2012-13. A sum of Rs. 31372.00 lacs has been kept during the year 2014-15 for implementation of this project. Till date budget amounting to Rs. 17241.87 lacs has been drawn against Rs. 31372.00 lacs which constitutes 54.96%. At present 37 schemes are in progress under this programme.

Physical Targets

During the year 2014-15 initially it was proposed to cover 850 habitations. However these targets were reduced to 534 habitations (including 7 water quality habitations) in view of Annual Action Plan 2014-15 submitted to Government of India, Department of Drinking Water & Sanitation, New Delhi as well as non approval of new schemes in Water Supply & Sewerage Board meeting held on 3.5.2014. Further during WSSB meeting dated 3.5.2014 the thrust was given for allocation of funds to only ongoing schemes.

Against the target of 534 habitations 456 habitations have been covered for drinking water supply upto November 2014 and balance habitations will be covered by 31 3 2015

The total budget of PHED vis à vis utilization of budget during the year 2014 15 under various programmes is as follows

(Rs in lacs)

Sr No	Programme	Approved Plan 2014 15	Revised Plan 2014 15	Budget drawn by 3 12 2014	/age drawn of budget	No of ongoing works
	URBAN					
1	Augmentation Water Supply	8000 00	8000 00	4208 27	52 60	118
2	NCR	6000 00	6000 00	2529 71	42 16	19
3	Sewerage	15000 00	15000 00	7651 99	51 01	141
4	Flood Works	2000 00	2000 00	959 95	48 00	37
5	Special Component Sub Plan	2000 00	2000 00	1051 74	52 59	16
6	13th Finance Commission (Shivalik & Southern Haryana)	4700 00	6900 00	2239 27	32 45	6
7	13th Finance Commission (Mewat area)	900 00	900 00	148 19	16 47	2
8	Economic Stimulus Package	35000 00	31372 00	17241 87	54 96	37
9	National River Conservation Programme (State/ Central share)	10000 00	10000 00	3325 68	33 26	2
10	YAP Phase I	200 00	200 00	173 00	86 50	6
11	Urban (Maintenance)	1500 00	1500 00	974 21	64 95	0
12	IEC Activities	180 00	180 00	43 39	24 11	0
13	Annuity Payment	320 00	320 00	85 15	26 61	3
	Total	85800 00	84372 00	40632 42	48 16	387
	RURAL					
1	Augmentation Water Supply	10000 00	13628 00	8110 31	59 51	796
2	NABARD	12300 00	12300 00	4848 90	39 42	59
3	Special Component Sub Plan	4000 00	4000 00	1987 55	49 69	157
4	Independent Feeder	100 00	100 00	17 25	17 25	5
5	Construction /repair of office building/residences new Head	500 00	500 00	157 93	31 59	38
6	13th Finance Commission (Shivalik & Southern Haryana)	2800 00	2800 00	773 01	27 61	16

7	13th Finance Commission (Mewat area)	1600 00	1600 00	653 28	40 83	2
8	National Rural Drinking Water Supply Programme	12000 00	12256 58	6871 59	56 06	697
9	Desert Development Programme	13000 00	13000 00	5376 07	41 35	796
10	Maintenance	2000 00	2000 00	1319 62	65 98	0
11	Suspense (Stock)	500 00	500 00	392 49	78 50	0
	Total	58800 00	62684 58	30508 00	48 67	2566
	Total (Urban+Rural)	144600 00	147056 58	71140 42	48 38	2953
	Non Plan	135149 00	137145 00	95234 00	69 44	
	Grand Total(Plan+Non Plan)	279749 00	284201 58	166374 42	58 54	

The Committee in its meeting held on 09 12 2014 discussed the details of various schemes being undertaken by the Department or which are in the process of implementation

The departmental representatives explained the same and after the hearing the departmental representatives the Committee decided to undertake on the spot study tour in the District Mewat on 14 02 2015. The Committee was supplied following note containing the details of various scheme in District Mewat

BRIEF NOTE ON WATER SUPPLY

Nuh Town

Nuh Town is the District Head Quarter of Mewat District situated on Gurgaon Alwar State Highway at a distance of 45 KM from Gurgaon having population 21 987 as per 2011 census. The present population of the town is 25 065. The underground water in almost all parts of the Town is brackish except near the foothills of Aravali hills. The present source of water supply of Nuh town is 12 No. tubewells installed in the foothills of Aravali hills near village Noorpur adjoining natural lake. From tubewells water is being stored in underground water storage tank. Water from UGT is carried to hilltop where a Separate UGT has been constructed. From UGT on hilltop water is carried through gravity to Boosting Stations at Palri Road and Nuh Gehbar road. From these boosting stations water is supplied to the entire area of Nuh Town through 26 No. zones. The present water supply status of Nuh Town is 90 LPCD.

Proposed augmentation works: The detail to be supplied by S E PHE Circle Gurgaon.

SHKM Govt Medical College Nalhar

Public Health Engineering Department is supplying drinking water to the Medical College. As a short term measure, the drinking water to the College is being supplied from 5 No. Tubewells drilled near Village Nalhar near foothills of Aravalis. The water of these tubewells is brackish with TDS in the range of 1400 ppm. 4 No. R O Plants each of 10000 LPH capacity have been installed to treat the water and to bring the parameters within permissible limits. Approximately 300000 ltrs. Drinking water is being supplied to Medical College daily.

Proposed augmentation works: The detail to be supplied by S E PHE Circle Gurgaon.

Village Nalhar

Village Nalhar is situated at a distance of 4 KM from Nuh near the Aravali Foothills. The tubewell installed for the village has since gone dried. Villagers are getting water

Present water supply status	55 LPCD
Subsidiary Boosting Stations	3 Nos (Total cap 525 KL)
Domestic household water connections (General Category)	890
Domes house hold water connections (S C Category)	79 Nos

Village Ghasera

Village Ghasera is situated at Delhi Alwar road at a distance of 7 km from Nuh. This Villages is included in Leg II of Ranney Well Scheme. Drinking water is being supplied to this village from IBS Chappera through 6 No

Subsidiary Boosting Stations in the Village The present position of the village is as under

No of households (as per 2011 census)	2052
Population (as per 2011 census)	15147
Present population (based on growth (@ 3.46% per year)	17243
Present water supply status	55 LPCD
Subsidiary Boosting Stations	6 Nos (Total cap 1200 KL)
Domestic household water connections (General Category)	1440
Domes house hold water connections (S C Category)	62 Nos

Proposed augmentation works It is proposed to construct of 1 No Additional Subsidiary Boosting Station in Village Ghasera for which an estimate amounting to Rs 17.65 lacs stands approved by State Sanitary Board. But no funds have been allocated.

By making connections from the rising main of Medical College The present status of the village is as under

No of households (as per 2011 census)	968
Population (as per 2011 census)	162
Present population (based on growth (@ 3.46% per year)	1104
Present water supply status	0 LPCD
Existing tubewells	NIL
Public Stand posts provided	6 Nos (From Rising main of Medical College)

Proposed augmentation works It is proposed to installed 1 No tubewell for village Nalhar. An estimate amounting to Rs 59.52 Lacs (for drilling of 5 No Tubewells in 5 No villages including village Nalhar) has been prepared by the E E PHE G W I Division Sonapat and further submitted to S E Mech Circle Ambala. Cana vide his letter no 323/25 dt 22/01/2015. It is also proposed to re commission 1 No abandoned tubewell at a cost Rs 1.48 Lacs against recently approved estimate of Rs 387.00 Lacs for which funds are yet to be received.

Village Mallab

Village Malab is situated at Delhi — Alwar road at a distance of 8 km from Nuh. This Village is included in Leg II of Ranney Well Scheme. Drinking water is being supplied to this village from IBS Sangel through 3 No. Subsidiary Boosting Stations in the Village. The present position of the village is as under

No. of households (as per 2011 census)	1760
Population (as per 2011 census)	12214
Present population (based on growth @ 3.46% per year)	13904

Village Meoli

Village Meoli is situated at Nuh- Nagina road near Aravali Foothills at a distance of 6 KM from Nuh. The present source of drinking water in the village is 3 No. tubewells installed near Aravali foothills. The water of all these existing 3 No. tubewells is brackish. The Present status of water supply in the village is as under

No. of households (as per 2011 census)	1047
Population (as per 2011 census)	7911
Present population (based on growth @ 3.46 % per year)	9019
Present water supply status	20 LPCD (Brackish)
Tubewells	3 Nos
Over Head Service Reservoir	1 No (Not in use)
Underground water storage tanks	1 No (cap 2.50 Lacs Ltr)
Public Stand posts provided	55 Nos
Domestic household water connections (General category)	Nil
Domestic household water connections (S C category)	40 Nos

Proposed augmentation works. It is proposed to install 1 No. new tubewell for village Meoli. An estimate amounting to Rs. 59.52 Lacs (for drilling of 5 No. Tubewells in 5 No. villages including village Meoli) has been prepared by the E.E. PHE G.W.I. Division Sonapat and further submitted to S.E. Mech. Circle Ambala Cantt. vide his letter no. 323/25 dt. 22.01.2015. It is also proposed to re-commission 1 No. abandoned tubewell at a cost Rs. 2.85 Lacs against recently approved estimate of Rs. 387.00 Lacs for which funds are yet to be received.

Sr No	Name of the Project	Estimated cost	Date of commencement	Date of completion	Total Expd upto Jan 2015	Funds during the year	Name of Components	Physical Target in quantitative terms	Physical Progress	Status of various permission		
										Depart ment	Status	Purpose
2	Null Aug of water supply scheme Nul and Nulhar Medical College (under NCR PB)	13000	06/2014	31 03 16	62137	1572 71	WTP 32 MLD	1 No	BW & stat qtr 90 / completed 2 no SS tank 90 / completed CWT 20 / Completed			
							Rising main/ Gravity main/ Supply main	105240 Mtr	Following DI pipe arranged 800 mm-4000 m 900 mm 5500 m	Railway	Applied & inspection charges deposited	To cross Gurgaon Rewart Railway line
												To cross Gurgaon Farrukh Nagar Railway line
										NHA1	Applied Permission awaited	To cross NH-8 Delhi Jaipur Highway road near Blaspar
										PWD B & R	Received	To cross Farrukh Nagar road near Sultanpur
											Received	To cross Pataudi road near Patti Hazipur
											Received	To cross Gurgaon Badli road for inlet channel near Badli

[illegible]

Name of Project Augmentation water supply scheme Nuh and Nalhar Medical College (Under NCRPB)

The status of various permissions is as under

1 Railway Crossing of Rising Main

i) Gurgaon Farrukh Nagar Railway Line

The rising main of Size 900mm i/d DT pipe is to be crossed Gurgaon Farrukh Nagar Railway line near Sultanpur village along KMP Expressway The inspection charges has been deposited by this office & inspection has also been made by Railway Authority The final drawings have been prepared by railway authorities as per inspection reports & same has been verified and signed by this office & case is further under process of approval

Final Status Pending

ii) Gurgaon Rewari Railway Line

The rising main of Size 800mm i/d DI pipe is to be crossed Gurgaon Rewari Railway line near village Patli Hazipur along KMP Expressway The inspection charges has been deposited by this office & inspection has also been made by Railway Authority The final drawings have been prepared by railway authorities as per inspection reports & same has been verified and signed by this office & case is further under process of approval

Final Status Pending

2 NHAI

The case for crossing NH 8 near village Bilaspur alongwith KMP has been applied by Public Health Engg Division Nuh & same is to be monitored and received by Executive Engineer Public Health Engg Division Nuh The permission is yet to be received

Final Status Pending

3 PWD (B&R)

- i) The proposed inlet channel to carry raw water from NCR channel rising main is to be crossed Gurgaon Badli Road Near village Badli along KMP Expressway The permission has been granted by PWD (B&R) vide letter No 322 dated 4/2/2015 (Copy enclosed)
- ii) The rising main of size 900mm i/d DI pipe is to be crossed Gurgaon Farrukh Nagar Road at RD 17200 to RD 20852 Near village Sultanpur along KMP Expressway The permission has been granted by PWD (B&R) vide letter No 322 dated 4/2/2015 (copy enclosed)
- iii) The rising main of size 600 mm i/d DI pipe is to be crossed Gurgaon Pataudi road Near Patli Hazipur along KMP Expressway The permission has been granted by PWD (B&R) vide letter No 322 dated 4/2/2015 (Copy enclosed)

Final Status Received**4 Permission from HSIIDC**

The rising main of various sizes DI pipe is to be laid from Water works at Badli premises to village Seshota along the KNIP Expressway in the land reserved for utility services by HSIIDC in KMP Expressway. The case has been applied by Executive Engineer Public Health Engg Division. Null vide letter No 11213 dated 25/10/2010 (copy enclosed). The contractual agency was deputed alongwith SDE of this office to attend HSIIDC (HQ) at Panchkula for permission and agency has been submitted a letter on behalf of this office as clarification asked by HSIIDC official (copy enclosed). The case was recommended by Concessionaire of Expressway to HSIIDC for permission (Copy enclosed). This office further pursued the matter for formal approval from FISIDC vide this office No 10581 dated 21/11/2014 (copy enclosed). The formal approval yet to be received. But the route has been finalized & drawings has been prepared by the consultant of KMP Expressway engaged by HSIIDC and work is being taken up as per finalized route.

Final Status Final approval Pending work is being taken up as per finalized route

5 Forest Permission

NIL —

6 Acquisition of land

The following acquisition of land is required for this project

i) Land for Inlet channel

The land measuring 7 Marla is required for inlet channel for Raw water from NCR channel to water works. The land is being acquired by DRO turn LAC Jhajjar & the process of section 4 6 & 7 under Land Acquisition Act has already been completed & now the amount of compensation is to be calculated by DRO Jhajjar. But due to non posting of DRO at Jhajjar the amount can not be calculated. Now DRO Jhajjar has been posted & joined on dated 6/2/2015 & undersigned has contacted DRO & requested him to calculate the amount & he has assured that the date of meeting of committee shall be fixed shortly.

Final Status Calculation of compensation is Pending

ii) Land at Main Water works

The land measuring 1 Acre 5 K 7 M for water works premises is required for construction of 1 No S/S tank Filtration plant etc. The land is being acquired by DRO cum LAC Jhajjar & the process of section 4 6 & 7 under Land Acquisition Act has already been completed & now the amount of compensation is to be calculated by DRO Jhajjar. But due to non posting of DRO at Jhajjar the amount can not be calculated. **Now DRO has been posted & joined on dated 6/2/2015 & undersigned has contacted DRO Jhajjar & requested him to calculate the amount & he has assured that the date of meeting of committee shall be fixed shortly.**

Final Status Calculation of compensation is Pending

The correspondence has been made vide this office letter No 10318 dated 13/11/2014 No 10548 dt 19/11/14 No 10312 dated 13/11/2014 & S E P H Engg Circle No 10323 dt 9/12/14 No 8766 dt 17/10/14 & No 9015 dt 28/10/14 (copy enclosed)

iii) Land for intermediate Boosting station at village Patli Hazipur

A piece of land measuring 1 Acre 5 Kanal is required for construction of intermediate boosting station at village Patti Hazipur The process of section 4 6 & 7 under LAC has already been completed The amount of compensation has been calculated vide SDE (C) cum LAC Gurgaon south vine letter No 151/B C dated 16/01/2015 (copy enclosed) The Demand draft No 229703 dated 7/2/2015 amounting to Rs 2 65 64 427/ has already been deposited with SDO(Civil) cum LAC Gurgaon South vide this office letter No 1440 dated 11/02/2015 (copy enclosed)

Final Status Award to be announced

Committee made the following observations/recommendations

During the course of on the -spot study tour the Committee made the following observations

मेवली गाव में पीने के पानी की समस्या को देखते हुए कमेटी ने चाहा कि मेवली गाव को रैनीवल वाटर सप्लाई स्कीम के तहत जोड़ा जाए। विभागीय अधिकारियों ने भी एग्री किया कि मेवली गाव को जल्द ही रैनीवल वाटर सप्लाई स्कीम से जोड़ दिया जायेगा। इसी तरह घासेडा गाव के लोगों से विचारविमर्श के बाद कमेटी ने चाहा और विभाग ने माना कि इस गाव में पीने का पानी की बहुत समस्या है इसलिए यहां पर रैनीवल वाटर सप्लाई स्कीम के अतिरिक्त बडका गाव से टचबेल बेस्ड वाटर सप्लाई स्कीम से भी जोड़ा जाएगा ताकि घासेडा गाव के जिन एरियाज में रैनीवल का पानी नहीं पहुंच रहा वहां लोगों को पीने का पानी उपलब्ध हो सके। घासेडा गाव के लोगों के कहने पर कमेटी ने चाहा कि इस गाव की फिरनी से रैनीवल वाटर सप्लाई की लाईन डाली जाये ताकि रैनीवल के पानी की प्रोपर सप्लाई हो सके। उपरोक्त गावों में पीने के पानी की कमी को देखते हुए कमेटी ने चाहा कि यहां के सभी टैंक्स तथा ट्यूबवैल्व की 31 मार्च से पहले सफाई करवाई जाए जहां पर भी पानी लीकेज होने के कारण वेस्ट हो रहा है उसको भी मरम्मत करके रोका जाए तथा जो पाईप्स टूटी हुई हैं उनको बदला जाए ताकि आने वाले गर्मी के सीजन में यहां के लोगों को पीने के पानी को लेकर कोई समस्या न हो।

इसके अतिरिक्त कमेटी ने इस बात पर सीरियस व्यू लिया कि विभागीय अधिकारियों ने कहा था कि 10 जनवरी तक नूह कस्बे का एसटीपी सीवर लाईन से जोड़कर चालू कर दिया जायेगा लेकिन आज 14 फरवरी तक भी यह कार्य नहीं हुआ है। इसके अतिरिक्त कमेटी ने चाहा कि नूह विधान सभा क्षेत्र के गावों में पीने के पानी की सप्लाई को लेकर जिन अधिकारियों/कर्मचारियों ने कोताही की है उनको विभाग की तरफ से हिदायते दी जाये कि वे भविष्य में सजग रहे कि इस तरह की कोताही न करे।

POWER DEPARTMENT

Committee prepared the following questionnaire

- 1 New Projects ongoing projects and details of Budget allocation under different schemes and details of underground electrification in Faridabad City
- 2 Plan of Power Department qua month wise availability of electricity during the current financial year Power Department may also state the position qua the availability of electricity from own generation capacity of the State as also likely short term/ long time arrangements for exchange/ purchase of electricity It may also be clarified as to how much electricity would be made available mandatorily to different sectors i.e. agricultural rural domestic urban domestic commercial industrial
- 3 Power Department may state the current availability of power transformers of various categories including shortage if any Shortage of transformers may be indicated division wise Measures undertaken for procurement to meet out the shortage including time period thereof may also be stated The department may also clarify qua number of power transformer banks/ stores created across the State by the two distribution companies/ transmission company
- 4 Power Department may also give necessary information qua availability of conductors G O switches electricity poles and related summary equipments on the indices as stated in 2 above
- 5 Power Department may state its plan of setting up of new sub stations by the transmission company/ the two distribution companies including augmentation/ capacity addition of various sub stations during 2014-15 including proposed location Department may also state the timeline by which these sub stations are likely to be completed
- 6 Power Department may also clarify division wise staff shortages as also timeline by which such staff shortages shall be met with

REPLY OF THE DEPARTMENT

66KV & ABOVE SUBSTATIONS IN HVPNL

HVPNL	400kV	220kV	132kV	66kV	Total
TS Zone Panchkula					
TS Circle Panchkula					
TS Division Panchkula	0	2	1	15	18
TS Division Yamuna Nagar	0	3	0	19	22
TS Division Ambala	0	2	0	25	27
Total	0	7	1	59	67
TS Circle Rohtak					
TS Division Rohtak	0	4	23	0	27
TS Division Panipat	0	4	20	0	24
Total	0	8	43	0	51
TS Circle Karnal					
TS Division Karnal	0	5	21	0	26
TS Division Kaithal	0	4	18	0	22
TS Division Kurukshetra	0	2	10	1	13
Total	0	11	49	1	61
TS Zone Hisar					
TS Circle Hisar					
TS Division Hisar	1	5	22	0	28
TS Division Sirsa	1	3	16	0	20
TS Division Bhiwani	0	4	17	0	21
TS Division Narwana	0	3	15	0	18
Total	2	15	70	0	87
TS Circle Gurgaon					
TS Division Gurgaon	0	4	0	16	20
TS Division Rewan	0	6	15	2	23
TS Division Manesar	0	1	0	9	10
XEN/400kV Daultabad	1	1	0	2	4
XEN/400kV Dhanonda	1	1	0	0	2
Total	2	13	15	29	59
TS Circle Faridabad					
TS Division Faridabad	0	3	0	24	27
TS Division Palwal	0	2	0	17	19
XEN/400kV Nawada	1	0	0	0	1
Total	1	5	0	41	47
Grand total	5	59	178	130	372

HVPNL ONGOING / PLANNED PROJECTS FOR YEAR 2014 15		
Capacity	New Substations (No)	New Transmission Lines (Ckt Km)
66kV	9	364 920
132kV	5	376 730
220kV	16	1192 070
400kV	1	112 800
Total	31	2046 520

List of ongoing projects i e 66kV and above substations (F/B)

Sr No	Capacity	Name of substation	District	Original Completion Schedule Date	Expected Completion Date	Funding Agency
A						
1	400kV	Nawada	Faridabad	22 4 2011	30 6 2015	World Bank
B						
1	220kV	GIS A4	Faridabad	22 10 2012	30 9 2015	World Bank
2	220kV	Hukmawali	Fatehabad	3 7 2013	31 3 2016	World Bank
3	220kV	Sonta	Ambala	3 7 2013	31 3 2016	World Bank
4	220kV	HSIIDC Rai	Sonepat	4 5 2015	30 6 2016	World Bank
5	220kV	Sector 6	Sonepat	4 5 2015	30 11 2015	World Bank
6	220kV	Pinjore	Panchkula	25 1 2015	30 11 2015	World Bank
7	220kV	Sector 32	Panchkula	25 1 2015	30 11 2015	World Bank
8	220kV	GIS Sector 57	Gurgaon	6 1 2015	30 11 2015	World Bank
9	220kV	GIS Barhi	Sonepat	6 1 2015	30 11 2015	World Bank
10	220kV	Mirpur Kurali	Palwal	4 5 2015	31 1 2016	World Bank
11	220kV	Rajiv Gandhi Education City (RGEC)	Sonepat	28 2 2015	30 9 2015	World Bank
12	220kV	Panchgaon	Gurgaon	15 5 2015	30 11 2015	World Bank
13	220kV	Roj Ka Meo	Mewat	21 6 2015	30 6 2016	World Bank
14	220kV	Kaul	Kaithal	5 6 2010	30 6 2015	JICA
15	220kV	GIS Sector 20	Gurgaon	31 7 2014	31 12 2015	JICA
16	220kV	GIS Sector 33	Gurgaon	5 6 2015	31 12 2015	JICA
C						
1	132kV	Bhattu Sotter	Fatehabad	12 6 2013	30 4 2016	World Bank
2	132kV	Tajpur	Sonepat	12 6 2014	30 6 2015	World Bank
3	132kV	Khewra	Sonepat	12 6 2014	30 6 2015	World Bank
4	132kV	Urlana	Sonepat	3 11 2014	30 9 2015	World Bank
5	132kV	Makrani	Bhiwani	17 6 2011	30 9 2015	REC

D						
1	66kV	Naneola	Ambala	3 7 2013	31 1 2016	World Bank
2	66kV	GIS Sector-4	Gurgaon	6 1 2015	30 11 2015	World Bank
3	66kV	Sector 20	Panchkula	3 11 2014	30 9 2015	World Bank
4	66kV	Laha	Panchkula	3 11 2014	30 9 2015	World Bank
5	66kV	Jamalpur	Gurgaon	22 3 2015	30 9 2015	World Bank
6	66kV	Mohammadpur Ahir	Gurgaon	22 3 2015	30 9 2015	World Bank
7	66kV	Pilkhan	Ambala	22 3 2015	30 9 2015	World Bank
8	66kV	Majri	Ambala	22 3 2015	30 9 2015	World Bank
9	66kV	Sardaheri	Panchkula	22 3 2015	30 9 2015	World Bank

List of ongoing projects i e 66kV and above substations (F/C)

Sr No	Capacity	Name of substation	District	Tentative Completion Schedule	Funding Agency
I					
A					
1	220kV	Mehna Khera	Sirsa	2015 16	REC
2	220kV	Neemwala	Kaithal	2015 16	REC
3	220kV	GIS Sector-46	Fardabad	2015 16	REC
4	220kV	GIS Sector 58	Fardabad	2015 16	REC
5	220kV	GIS Sector 65	Gurgaon	2015 16	REC
6	220kV	GIS Sector 77	Gurgaon	2015 16	Yet to be posed
7	220kV	GIS Sector 85	Gurgaon	2015 16	Yet to be posed
8	220kV	GIS Sector 95	Gurgaon	2015 16	Yet to be posed
B					
1	132kV	Chandi	Rohtak	2015 16	Yet to be posed
2	132kV	Sector 9	Jind	2015 16	REC
C					
1	66kV	GIS Sector-45	Gurgaon	2015 16	REC
2	66kV	Jhandhera (Mehra)	Yamuna Nagar	2015 16	REC
II					
A					
1	220kV	AIS Bhojwas	Gurgaon	2016 17	Yet to be posed
2	220kV	AIS Paksama	Rohtak	2016 17	Yet to be posed
3	220kV	GIS Sector-69	Gurgaon	2016 17	Yet to be posed
4	220kV	GIS Sector 107	Gurgaon	2016 17	Yet to be posed



B					
1	132kV	Mirkan (Bhojraj)	Hisar	2016 17	Yet to be posed
C					
1	66kV	GIS Sector 59	Faridabad	2016 17	Yet to be posed
2	66kV	Bhadrola	Faridabad	2016 17	Yet to be posed
I					
A					
1	220kV	GIS Sector 76	Fandabad	2017 18	Yet to be posed
2	220kV	GIS Sector 83	Fandabad	2017 18	Yet to be posed
3	220kV	GIS Sector 84	Fandabad	2017 18	Yet to be posed
4	220kV	GIS Sector 86	Fandabad	2017 18	Yet to be posed
B					
1	132kV	AIS Garhi Bolni Road	Gurgaon	2017 18	Yet to be posed
2	132kV	AIS Hudina	Gurgaon	2017 18	Yet to be posed
4 No 132kV substations are under process with Planning Wing					
C					
1	66kV	GIS Sector 37	Faridabad	2017 18	Yet to be posed
2	66kV	GIS Green Field	Fandabad	2017 18	Yet to be posed
3	66kV	GIS Surajkund	Faridabad	2017 18	Yet to be posed
4	66kV	GIS Sector 23	Fandabad	2017 18	Yet to be posed
5	66kV	GIS Sector 21D	Faridabad	2017 18	Yet to be posed
6	66kV	AIS Banchani/Mundkatli	Palwal	2017 18	Yet to be posed
7	66kV	AIS Prithala/Gadpuri	Palwal	2017 18	Yet to be posed
8	66kV	AIS Baroli	Rewari	2017 18	Yet to be posed
3 No 66kV substations are under process with Planning Wing					

List of ongoing projects i e 66kV and above transmission lines (F/D)

Sr No	Capacity	Transmission line	Line in (Ckt Kms)	District	Original Completion Schedule Date	Expected Completion Date	Funding Agency
A							
1	400kV	D/C Kiron-Jind	100 800	Jind	10 2 2015	31 12 2015	World Bank
2	400kV	LIL0 of Bahadurgarh Bhiwani at 400kV	12 000	Rohtak	15 8 2013	30 9 2015	REC
B							
1	220kV	Samani (Tohana) to Masudpur (Hansi)	47 000	Hisar	24 12 2010	30 9 2015	World Bank
2	220kV	D/C line from A 3 Palla (Fandabad) to A 5 (Fandabad)	27 000	Fandabad	24 12 2010	30 9 2015	World Bank

3	220kV	LIL of 1 Ckt of 220kV D/C A 3 Palla to A 5 line at 220kV A-4		Fardabad	24 12 2010	30 9 2015	World Bank
4	220kV	D/C Sector 72 Gurgaon to Rangala Rajpur (Firojpur Zirka) line via Nuh	160 000	Mewat	19 4 2011	30 6 2015	World Bank
5	220kV	LIL of 220 kV Chormar – Fatehabad D/C line at Hukmawali (Rata)	168 000	Fatehabad	4 11 2015	30 4 2016	World Bank
6	220kV	LIL of 220 kV Cheeka – Durala D/C line Sonta	160 000	Ambala	4 11 2015	30 4 2016	World Bank
7	220kV	LIL of second circuit of 220 kV Shahabad – Pehowa D/C line at Durala	6 000	Kurukshetra	4 11 2015	30 4 2016	World Bank
8	220kV	D/C line from 400 kV PGCIL Jajri to proposed 220 kV HSIIDC Rai	52 400	Sonepat	4 5 2015	30 6 2016	World Bank
9	220kV	D/C line from 400 kV Deepalpur to 220 kV Sector 6 Sonepat	10 800	Sonepat	4 5 2015	30 11 2015	World Bank
10	220kV	LIL of 220 kV D/C Naggal Kunihar line on M/C & D/C type towers at Pinjore	24 000	Panchkula	2 11 2014	30 6 2015	World Bank
11	220kV	D/C line from Palwal (Meghpur) to Meerpur Kurali	53 700	Palwal	1 10 2014	30 6 2015	World Bank
12	220kV	LIL of 2nd circuit of 220 kV Badshahpur Bhwadi at 220 kV Mau	36 000	Gurgaon	30 11 2014	31 5 2015	World Bank
13	220kV	LIL of both circuits of 220kV D/C Sector 72 – Rangla Rajpur line at 220kV Roj ka-Meo	4 960	Mewat	3 6 2015	31 3 2016	World Bank
14	220kV	M/C line suitable for 220kV D/C line of Moose ACSR conductor from 400kV Panchgaon (PGCIL) to 220kV Substation for future and 66kV D/C line from 220kV Panchgaon to 66kV Jamalpur and Farukhnagar	79 000	Gurgaon	3 6 2015	31 3 2016	World Bank
15	220kV	D/C Twin Moose ACSR line from 400kV Panchgaon (PGCIL) to 220kV Panchgaon	0 300	Gurgaon	3 6 2015	31 3 2016	World Bank
16	220kV	D/C line from 765kV substation PGCIL Bhwani to 220kV substation Bhwani	40 000	Bhwani	3 6 2015	30 3 2016	World Bank
17	220kV	LIL of both circuits of 220kV D/C Narwana –Mund line at 400kV Khatkar (PGCIL Jind)	166 716	Jind	3 6 2015	31 3 2016	World Bank

18	220kV	D/C line from 765kV PGCIL Bhiwani to 220kV Isherwal	130 000	Bhiwani	3 6 2015	31 3 2016	World Bank
19	220kV	D/C line from Sec 72 (220 kV) to Sec 20 Gurgaon	48 000	Gurgaon	12 9 2010	31 3 2015	JICA
20	220kV	D/C line and 66kV D/C line on Multi circuit (4 ckt) KRR design towers from 400/220kV Sector 72 Gurgaon to 220kV substation Sector 33 Gurgaon in the ROW of existing 66kV Badshahpur Sector 72 Sector 34 line along with dismantlement of 66kV D/C towers along with material of existing 66kV line	3 000	Gurgaon	30 4 2015	31 7 2015	JICA
21	220kV	Madanpur Kunihar D/C line at proposed Sector 32 Panchkula	17 403	Panchkula	3 1 2016	31 3 2016	REC
22	220kV	D/C line Naggal to sector 32 Panchkula	17 800	Panchkula	3 1 2016	31 3 2016	REC
C							
1	132kV	LILO of 132 kV Rata Aherwan S/C line at Hukmawali (Rata)	22 000	Fatehabad	4 11 2015	30 4 2016	World Bank
2	132kV	Stringing of Second circuit of 132 kV Rata Aherwan Line	14 000	Fatehabad	4 11 2015	30 4 2016	World Bank
3	132kV	S/C line on D/C towers from Kalanaur to Meham	18 000	Rohtak	12 6 2013	30 6 2015	World Bank
4	132kV	S/C Line on D/C towers from Hukmanwali to Bhattu Sotter	14 000	Fatehabad	12 6 2013	30 4 2016	World Bank
5	132kV	S/C Line from Dudhiyewali to Kenwala	18 500	Sirsa	11 8 2014	30 6 2015	World Bank
6	132kV	S/C Batta Dhanun Line	20 000	Jind	11 8 2014	30 9 2015	World Bank
7	132kV	S/C Batta Padla Line	19 000	Kaithal	11 8 2014	30 9 2015	World Bank
8	132kV	S/C Batta Rajaund Line	23 000	Kaithal	11 8 2014	30 6 2015	World Bank
9	132kV	D/C line from Deepalpur to Tajpur	15 400	Sonepat	11 8 2014	30 6 2015	World Bank
10	132kV	Barhi Gannur Line	16 000	Sonepat	8 7 2014	30 6 2015	World Bank
11	132kV	D/C Line from 220kV Substation HSIDC Bawal to 132kV Substation HSIDC Bawal	10 200	Rewan	3 3 2015	30 9 2015	World Bank
12	132kV	D/C Mohana Harsana Kalan line	34 100	Sonepat	3 10 2014	30 6 2015	REC
13	132kV	LILO of 132kV Ballah Staundi line at Munak	11 200	Kamal	3 10 2014	30 6 2015	REC

14	132kV	LILO of 2nd circuit of 132kV D/C PTPS Chandoli line at 132kV IE Panipat (HSIIDC)	17 600	Panipat	3 10 2014	30 6 2015	REC
15	132kV	132kV S/C line on D/C towers from 220kV Substation Bastara to 132kV I E Panipat	16 300	Panipat	3 10 2014	30 6 2015	REC
16	132kV	Stringing of 2nd circuit of Rohtak MDU Sampla 132kV line	33 433	Rohtak	3 10 2014	30 6 2015	REC
17	132kV	Erection testing commissioning for replacement of existing 132kV Rewan HSIIDC Bawal line	35 000	Rewan	23 4 2014	30 6 2015	World Bank
18	132kV	132kV D/C line from 132kV Nangal Mohanpur to 132kV DFCCIL Ateli & stringing of 2nd circuit of 132kV D/C Dhanonda	53 000	Rewan	25 8 2015	30 7 2016	World Bank
D							
1	66kV	D/C Sonta – Sonda Line	44 000	Ambala	20 7 2015	31 1 2016	World Bank
2	66kV	D/C Sonta Jansui line	8 000	Ambala	20 7 2015	31 1 2016	World Bank
3	66kV	D/C Sonta Naneola line with LILO of 1 ckt. Chaurmastpur	42 000	Ambala	20 7 2015	31 1 2016	World Bank
4	66kV	Yara Ugala S/C Line	14 000	Ambala	20 7 2015	31 1 2016	World Bank
5	66kV	Multi-circuit line (4 Ckts) from 220kV Substation Madanpur to Near Gugga Peer	17 560	Panchkula	2 11 2014	30 6 2015	World Bank
6	66kV	M/C line from 220kV Substation Sector 32 to Majn Chowk and D/C 66kV line from Majn Chowk to 66kV Mansa Devi	31 880	Panchkula	2 11 2014	30 6 2015	World Bank
7	66kV	D/C line from TL No 20 to Majn Chowk with LILO of one circuit at 66kV Substation Sector-3	3 940	Panchkula	2 11 2014	30 6 2015	World Bank
8	66kV	2 No 66kV D/C lines from M/C tower to 66kV Substation I A Panchkula	28 200	Panchkula	2 11 2014	30 6 2015	World Bank
9	66kV	D/C line from M/C tower to Majn Chowk in existing ROW of link line from Sector 1 to industrial area	5 480	Panchkula	2 11 2014	30 6 2015	World Bank
10	66kV	S/C on D/C towers form Meerpur Kurali to Alawalpur with LILO at 66 kV Chandhut	51 920	Palwal	8 7 2014	30 6 2015	World Bank
11	66kV	S/C line on D/C towers from Meerpur Kurali to Hodal	16 800	Palwal	8 7 2014	30 6 2015	World Bank

12	66kV	LILO of 66 kV S/C Aurangabad -Hassanpur line at Meerpur Kurali	2 920	Palwal	8 7 2014	31 7 2015	World Bank
13	66kV	S/C line on D/C towers from 220kV Substation Rawali to Pilkhani	13 800	Ambala	3 3 2015	30 9 2015	World Bank
14	66kV	LILO of one circuit of 66kV Tepla – IA area Ambala at 66kV Substation Pilkhani	16 800	Ambala	3 3 2015	30 9 2015	World Bank
15	66kV	LILO of one circuit of 66kV Sonta-Sonda line at 66kV Substation Majn	7 800	Ambala	3 3 2015	30 9 2015	World Bank
16	66kV	LILO of one circuit of 66kV Rampur Kambon – Sadhora line at 66kV Substation Sardahan	14 400	Ambala	3 3 2015	30 9 2015	World Bank
17	66kV	66kV D/C line from 220kV Substation BBMB Ballabgarh to 66kV Substation Jharsatey	7 924	Ambala	3 3 2015	30 9 2015	World Bank
18	66kV	66kV Panchgaon Mohmadpur Ahir line	16 800	Ambala	3 3 2015	30 9 2015	World Bank
19	66kV	66kV D/C line from 220kV Substation Roj ka Meo to Sohna	22 100	Ambala	3 3 2015	30 9 2015	World Bank
20	66kV	LILO of 1 ckt of 66 KV D/C Sec 23 Gurgaon – Dundanera line at 220 KV GIS Sec-20	7 820	Gurgaon	4 9 2014	31 3 2015	JICA
21	66kV	LILO of 1 ckt of 66 kV D/C Daultabad – Sector 9 Gurgaon at proposed 66 kV GIS Sector-4 Gurgaon	7 000	Gurgaon	4 9 2014	31 12 2015	JICA
22	66kV	S/C Mandkola Nuh line	19 200	Mewat	25 11 2011	31 3 2015	REC
23	66kV	LILO of 1 ckt of 66kV D/C Madanpur Indl Area Phase II Panchkula line at 66kV Sector 20 Panchkula	2 200	Panchkula	9 7 2015	8 7 2016	World Bank

The detailed information required by the Subject Committee as per the extract from the proceedings held on 6 01 2015 is given as under -

1 Power Availability - Availability during current financial year from own generation long term generation & short term is given as under

(All Figures in MW)

Period	Own generation	Long term availability	Gross availability	Short term Banking	Net Availability
Jan 15 (01 15)	2194 00	4592	6786 00	1275	5511
Jan 15 (16 31)	2194 00	5042	7236 00	1275	5961

Feb 15	2190 00	5058	7248 00	1175	6073
Mar 15	2190 00	5237	7427 00	1200	6227
1 No power from Panipat Thermal Units I to IV has been considered from Jan 15 to April 15					
2 If required we may run PTPS I to IV during January 2015					
As the power of Short term banking is going out of the state hence the net availability = Gross Availability - Short term Banking					

The existing Power Regulatory Measures (PRMs) of various categories are tabled below

Agriculture (AP)	Rural Domestic (RDS)	Urban Domestic / Commercial	Industrial
8 Hrs	11 Hrs	24 Hrs	24 Hrs

Priority list of additional/augmentation works to be executed during 2014 2015

Q1	Aug of 132/33kV Transformers 1 20/25 to 40/50MVA at Aherwan (Priority 2) 15 6 14 2 20/25 to 40/50MVA at Kurangawali (Priority-4) 30 6 14 3 16/20 to 40/50 MVA at Chandoli (Priority 3) 30 6 13 Additional 132/33kV T/Fs 1 40/50 MVA at Bhandari (Priority I) 30 6 14 2 16 MVA spared from Barwala at Loharu 30 6 14	Aug 66/11kV T/Fs 1 12 5/16 to 25/31 5 MVA Sec 43 Ggn 30 6 14 2 1st 12 5/16 to 25/31 5 MVA Bhagola 30 6 14 3 12 5/16 to 25/31 5 MVA at Babain 30 6 14 4 1st 12 5/16 to 25/31 5 MVA Sohna 30 6 14 Additional 66/11kV T/Fs 1 12 5/16 MVA spare Sec 10 Grg at Nuh 30 6 14 2 12 5/16 MVA spare Sec 31 Fbd at Hathin 30 6 14 3 12 5/16 MVA spare Sec 56 Grg at Hasanpur 30 6 14 4 12 5/16 MVA spared Sec 23 Grg at Kalsana 30 6 14
Q2	Aug of 132/33kV Transformers 1) 16/20 to 40/50 MVA at Narnaul(Priority 6) 31 7 13 2) 20/25 MVA spared from Aherwan at Badhra 31 7 13 3) 16/20MVA spared from Chandoli at Mattenhi 31 7 13 4) 16/20 to 40/50 MVA at Pehowa (Priority 7) 31 8 14 5) 16/20 to 40/50 MVA at Jui (Priority 8) 31 8 14 6) 20/25 to 40/50MVA at Kherkhan 31 7 14 7) 20/25 to 40/50MVA at Sirsa 31 7 14	Aug 66/11kV T/Fs 1 12 5/16 to 25/31 5 MVA at Jharsetty 31 7 14 2 12 5/16 to 25/31 5 at Sadhora 31 7 14 3 12 5/16 to 25/31 5 MVA at Sec-43 GGN 30 9 14 4 12 5/16 to 25/31 5 MVA at Aurangabad 31 8 14 5 12 5/16 to 25/31 5 MVA at Nanangarh 31 8 14 6 12 5/16 to 25/31 5 MVA Sec 51 Ggn 31 8 14 7 12 5/16 to 25/31 5 MVA Oswal (Fbd) 31 8 14

<p>8) 10/16 to 20/25 MVA from Kherkhan at Odhan 30 9 14</p> <p>9) 10/16 to 20/25 MVA from Sirsa at Uklana 30 9 14</p> <p>10) 20/25 to 40/50MVA at Rohtak 30 9 14</p> <p>11) 20/25 to 40/50MVA at Sonapat 30 9 14</p> <p>12) 16/20 to 40/50MVA at Bhiwani 30 9 14</p> <p>Additional 132/33kV T/Fs</p> <p>1) 20/25 MVA spared from Kurangawali at Nangal Chaudhary 31 8 14</p> <p>2) 16/20MVA spared from Narnaul at Khedar 30 9 14</p> <p>3) 40/50 MVA at 220kV Cheeka (Priority 5) 31 8 14</p> <p>4) 16/20 MVA spared from Pehowa as hot at Pipri 30 9 14</p> <p>5) 20/25MVA from Bhiwani at Bhuna 30 9 14</p> <p>6) 40/50 MVA at Sec 29 Panipat 30 9 14</p> <p>7) 16/20 MVA spared from Bahadurgarh at Nagura 30 9 14</p>	<p>8 10/12 5/ to 25/31 5 MVA at Gangori 30 9 14</p> <p>9 6 to 12 5/16 spare Dltbad at Yamuna Nagar 31 8 14</p> <p>0 10/12 5 to 25/31 5 MVA at Idgah 30 9 14</p> <p>1 16/20 to 25/31 5 MVA at Sec 52 A Ggn 31 7 14</p> <p>2 12 5/16 to 25/31 5 at 220 kV Daultabad 31 7 14</p> <p>3 12 5/16 to 25/31 5 at Sec 2 IMT Manesar 30 9 14</p> <p>Additional 66/11kV T/Fs</p> <p>1 12 5/16 MVA spared from Jharsetly at Punhana 31 8 14</p> <p>2 12 5/16 MVA spared from Oswal at Hyderabad 30 9 14</p> <p>3 12 5/16 from Aurangabad at Alawalpur 30 9 14</p> <p>4 12 5/16 MVA spared from Sadhora at Yara 31 8 14</p> <p>5 12 5/16 MVA spared from Naraingarh at Jeolly 30 9 14</p> <p>6 10/12 5 MVA spared Sec 51 Grg at Talakour 30 9 14</p>
<p>Q 3 Aug of 132/33kV Transformers</p> <p>1 16/20 to 40/50 MVA at Telwara</p> <p>2 12 5 to 20/25 MVA at Bhodhni</p> <p>3 10/16 o 16/20 MVA 132/11 kV at Rania</p> <p>4 20/25 spared from Rohtak at Bahadurgarh</p> <p>5 16/20 to 20/25 MVA at Nilokhen</p> <p>6 20/25 to 40/50 MVA at Nissing</p> <p>7 20/25 to 40/50MVA at Padla</p> <p>8 10/16 to 40/50MVA at Isherwal</p> <p>9 20/25 to 40/50 MVA at Dadri - 2</p> <p>10 20/25 to 40/50 MVA at Kabri</p> <p>11 20/25 to 40/50 MVA at Begga</p> <p>12 20/25 to 40/50 MVA at Rohtak</p> <p>Addl T/F 132/33kV</p> <p>1 20/25 MVA at Kharkhoda</p> <p>2 20/25 MVA at Chakuladana</p> <p>3 20/25 MVA at Kheri taloda</p> <p>4 20/25MVA at Nidana</p>	<p>Aug 66/11kV T/Fs</p> <p>1) 16/20 to 25/31 5 MVA at Sec 28 Ggn</p> <p>2) 12 5/16 to 25/31 5 at harsaru</p> <p>3) 12 5/16 to 25/31 5 at Pataudi</p> <p>4) 12 5/16 to 25/31 5 at Gobindpuri</p> <p>5) 10/12 5 to 25/31 5 at Ladwa</p> <p>6) 12 5/16 MVA at Shahabad</p> <p>7) 12 5/16 to 25/31 5 at Chhainsa</p> <p>8) 12 5/16 to 25/31 5 at Sec 64 Fbd</p> <p>9) 12 5/16 to 25/31 5 at 220kV Palwal</p> <p>10) 12 5/16 to 25/31 5 at A 2 Faridabad</p> <p>11) 12 5/16 to 25/31 5 at Sec 1 IMT Manesar</p> <p>Additional 66/11kV T/Fs</p> <p>1) 12 5/16 MVA spared from Sec 34 GRG at Nimoth</p> <p>2) 12 5/16 MVA spared from Aurangabad at Bhopani</p> <p>3) 12 5/16 MVA spared from Sec 51 (GRG) to Nagina</p>

	5 20/25 MVA at Meham 6 20/25 MVA at Julana 7 20/25 MVA at Aryanagar (Hisar) 8 40/50 MVA at Dhand 9 16/20 MVA spared from Nilokheri at Nilokheri 10 20/25 MVA at Kalanaur 11 20/25 MVA at IA Bhiwani 20/25 MVA at Satnali	4) 12 5/16 MVA spare Gangori at Madanpur 5) 12 5/16 MVA at Nalvi 6) 12 5/16 MVA at Tepla 7) 12 5/16 MVA at Shahbad 8) 12 5/16 MVA at Dukheri 9) 12 5/16 MVA at Hodal 0) 12 5/16 MVA at Partap Steel
Q4	Aug of 132/33kV Transformers 1) 20/25 spared from Rohtak to Bahadurgarh Addl T/F 132/33kV 1 20/25 MVA at Hakuwas 2 20/25 MVA at Dablain 3 16/20 MVA at Alewa 4 20/25 MVA at Bawal (old) 5 20/25 MVA at 132kV Behal 6 20/25 MVA at 132kV Bhattukalan 7 220/132kV 100MVA at Isherwal 8 220/132 100MVA at Mohana Addl T/F 132/33kV 9 20/25 MVA at Mattanhail	Aug 66/11kV T/Fs 1 12 5/16 to 25/31 5 MVA at Basantpura 2 12 5/16 to 25/31 5 MVA at Sec 3 IMT Manesar 3 12 5/16 to 25/31 5 MVA at Sec 4 IMT Manesar 4 12 5/16 to 25/31 5 MVA at Hassanpur 5 2nd 12 5/16 to 25/31 5 MVA at Bhagola 6 2nd 12 5/16 to 25/31 5 MVA at Sohana Additional 66/11kV T/Fs 1 12 5/16 MVA at Mohra 2 12 5/16 MVA at Company Bagh 3 12 5/16 MVA at Barnala 4 12 5/16 MVA at Mandkola 5 16/20 MVA at Sec 38 Gurgaon 6 12 5/16 MVA at Sec 44 Gurgaon 7 12 5/16 MVA at Sec 9 Gurgaon

Subject Supply of material and Erection, testing and commissioning of new 11 kV lines with underground cables Ring Main units, up gradation of circuit breakers and, other activities such as providing underground cable fault locator, Installation of remote communicable FPIs (O/C E/F), providing of energy meters in Faridabad town under R APDRP Part B under the jurisdiction of DHBVN on turnkey basis against tender enquiry No TED 181/PD&C/2014

NIT against the subject cited work was floated and published in the leading newspapers

The Part I of the tender document was opened at 03 00 AM on dt 26 08 2014 by the committee of three officers in the presence of the representatives of firms for the following three bidders

Sr No	Name of Firms
1	M/s L&T Limited Chennai
2	M/s KEI Industries in consortium with M/s JSP Projects New Delhi
3	M/s CYG Sunri Co Ltd China in consortium with M/s CYG Electric Co Ltd China and M/s GNG Ltd Gurgaon

The comparative statement regarding submission of documents i.e financial as well as technical criteria in respect of all the bidders was prepared by o/o CE/R APDRP and got pre audited from o/o FA/PD&C After pre audit and decision of SPC on dated 24 09 2014 the letters were written to all the firms to attend the observations noticed and also for submitting the deficient documents which were required as per bidding documents up to 07 10 2014 All the firms submitted their reply and the same were scrutinised and details so prepared was also got pre audited from o/o FA/PD&C

(1) The following deficiencies were observed / noticed in the bid submitted by M/s CYG Sunri Co Ltd China (lead bidder) therefore his price bid was not opened as per decision taken by SPC during meeting held on 31 10 2014

- (a) Completion and performance certificates in respect of the contracts executed by the lead bidder as per clause 2 6 (c) of ITB of the Vol I of Bidding documents have not been provided
- (b) The consortium partners (M/s GNG Ltd & M/s CYG Electric Co China) does not meet the technical qualifying criteria as per clause 2 3 (d) of ITB of the Vol I of Bidding documents as the firm has not executed similar nature of turnkey projects as per amended clause 2 1 of ITB of the Vol I of Bidding documents
- (c) Neither any completion certification nor any delivery reports have been submitted by the bidder Only copies of users opinion reports w.r to RMUs have been submitted but none of report has the reference purchase contract no issuing date and quantity However as per clause 2 1 of ITB of the Vol I of Bidding documents the tenderer should furnish documentary evidences for the above along with the tender regarding professional competence with details of various orders contracts placed and executed by them with testimonials on the satisfactory performance of the contract
- (d) The copies of Balance sheets provided by M/s CYG Sunri Co does not give any inference about its audit as per clause 2 2 (b) of ITB of the Vol I of Bidding documents

2 Although the bidder(s) M/s CYG Sunri Co China along with the consortium partners have submitted the Chinese documents with its English translation yet no authenticity of these translated documents (from any

statutory Government body) have been provided. The bidder(s) was given reasonable opportunity to provide authenticity of translated documents from any statutory Government body. But only self certification has been provided by the bidder in response to the query raised to the bidder in this regard after preliminary technical evaluation. Thus the authenticity of the documents provided by the bidder(s) cannot be ascertained.

Keeping in view of the above, SPC in its meeting held on 31.10.2014 recommends as under:

1. Since the bid submitted by M/s CYG Sunri Co. Ltd. China (lead bidder) in consortium with M/s CYG Electric Co. Ltd. China and M/s GNG Ltd. Gurgaon is not fulfilling the qualifying requirements as per provisions of the bidding document, as such may not be considered for further participation in price bid opening.

2. The price bids of the following two firms may be opened after taking necessary approval of WTDs:

(a) M/s L&T Limited, Chennai

(b) M/s KEI Industries in consortium with M/s JSP Projects, New Delhi

As per approval of WTDs, the Part II of the tender document was opened at 03.00 AM on 12.11.2014 by the committee of three officers in the presence of the representatives of firms for the following two qualified bidders:

Sr No	Name of Firms
1	M/s L&T Limited, Chennai
2	M/s KEI Industries in consortium with M/s JSP Projects, New Delhi

The comparative statement regarding price proposals in respect of above bidders was prepared by o/o CE/R APDRP and got pre-audited from o/o FA/PD&C.

As per the decision of SPC in its meeting held on 18.11.2014, M/s L&T was asked to withdraw the prices quoted for additional Non BOQ items in its price bid and to give consent to adhere the terms and conditions and rates as per bid documents along with its amendments.

M/s L&T has submitted its reply vide their letter LTCD/PT&D/DHBVN/RAPDRP/FBD/16 dated 19.11.2014 (received on 24.11.14) in which the firm has withdrawn the quoted unit rates for the non BOQ items with the understanding that the premium quoted by them above the estimated unit rates of DHBVN shall prevail over the estimated cost provided for these items also and for cost of excavation in hard rock if the site conditions so warrants shall be operated on mutually agreed rates.

The price comparison of the rates quoted/evaluated by both the firms against the estimated rates is as below:

Price (in Rs)	M/s Larsen & Toubro	M/s KEI Industries Limited
Estimated	121 08 14 169/	
Quoted/Evaluated	189 38 46 640/	251 00 00 000/
age Higher	56 41%	107 30 %
	L 1	L 2

Committee made the following observations/recommendations

The Committee in its meeting held on 27 01 2015 discussed the details of supply of Power in various sectors matters relating shortage of Power availability of transformers to meet the demands of people matters concerning filling in various posts etc etc However due to paucity of time the Committee could not complete its work and decided to continue with the same in the next year

PUBLIC WORKS (B&R) DEPARTMENT

Committee prepared the following questionnaire

- 1 New Projects ongoing projects and details of Budget allocation under different schemes
- 2 Expenditure on construction of Suraj Kund Barkhal road
- 3 Regarding expenditure on the repair of link roads
- 4 Regarding new construction of roads during the year 2015 2016

REPLY OF THE DEPARTMENT

This road Suraj Kund to Barkhal does not relate to PWD B&R Department It relates to HUDA Department

Budget & Expenditure during the year 2014 2015 on the rural roads is as under

Rs in crore

Sr No	Head of Account	Budget during the year 2014 15	Expenditure during the year 2014 2015 upto 12/2014
1	3054 R & B (NP) – Rural Roads	431 31	437 47
2	5054 R & B (Plan) – Rural Roads	148 15	200 35
	SCSP roads	41 00	42 85
3	NABARD roads	120 00	81 17
	SCSP roads	90 00	45 45
4	PMGSY roads	390 00	234 28
	SCSP roads	110 00	66 10
5	NCR Scheme – Rural roads	100 00	44 82
	SCSP roads	102 85	70 31
	Total	1533 31	1222 80

Balance funds available are Rs 1533 31 1222 80=Rs 310 51

Budget during the year 2015 2016 on rural roads is as under

Rs in Crore

Sr No	Head of Account	Proposed Budget during the year 2015 16
1	3054 R & B (NP) – Rural Roads	704 00
2	5054 R & B (Plan) – Rural Roads	320 80
	SCSP roads	62 70
3	NABARD roads	66 00
	SCSP roads	54 00
4	PMGSY roads	367 00
	SCSP roads	100 00
5	NCR Scheme – Rural roads	66 25
	SCSP roads	57 50
	Total	1798 25

At this juncture roads to be constructed during 2015 16 have not been finalized and are under process of finalization

Committee made the following observations/recommendations

The Committee in its meeting held on 30 12 2014 discussed various points connected with the functioning of the Department and decided to hold more meetings with the representatives of the Department in the next year

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